

Fourteenth Loksabha

**Session : 4**

**Date : 16-03-2005**

**Participants :** [Malhotra Prof. Vijay Kumar](#)

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Title: Reported pressurizing of a Hon'ble Supreme Court Judge to transfer the judge hearing the 'Fodder Scam Case'.

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष जी, कल सुप्रीम कोर्ट में फॉडर केस की सुनवाई के दौरान सुप्रीम कोर्ट के जज श्री वरियावा ने यह कहकर सनसनी फैला दी कि उनको अप्रोच किया गया है ताकि वहां पर फॉडर केस के जज को बदला जाए। उससे पहले वहां पर जो प्रॉसीक्यूटर है, उसको बदलने की कोशिश की गई, इनकम टैक्स के अधिकारियों को बदला गया। हम चाहते हैं कि प्रधान मंत्री जी इस बात को एश्योर करें कि हाउस में किसी प्रकार का कोई जवाब इस पर दिया जाए। ... (ब्यवधान)

MR. SPEAKER: This is a matter which really cannot arise here.

... (Interruptions)

PROF. VIJAY KUMAR MALHOTRA : Sir, it has come out in all the newspapers.... (Interruptions)

MR. SPEAKER: Very well, now you have mentioned it, Malhotraji.

... (Interruptions)

PROF. VIJAY KUMAR MALHOTRA : Sir, we want an assurance कि उन पर कोई प्रैशर नहीं डाला गया। ... (ब्यवधान)

श्री पवन कुमार बंसल (चण्डीगढ़) : अध्यक्ष महोदय, जो बात माननीय सदस्य ने कही है, इस पर यहां हम क्या कर सकते हैं? ... (ब्यवधान)

MR. SPEAKER: Now, Shri P. Mohan.

... (Interruptions)

SHRI KHARABELA SWAIN (BALASORE): This is the right of the hon. Member... (Interruptions)

SHRI PAWAN KUMAR BANSAL : This is not the forum to raise it here. Who has said this?... (Interruptions) Why are you raising it here?... (Interruptions)

SHRI ANANTH KUMAR (BANGALORE SOUTH): Sir, somebody should assure the House... (Interruptions)

MR. SPEAKER: Ananth Kumar-ji, nobody is compelled to give an answer, you know very well. You had been a Minister also.

... (*Interruptions*)

MR. SPEAKER: I am appealing to all the hon. Members to resume their seats.

... (*Interruptions*)

MR. SPEAKER: They have heard it. It does not really concern us directly.

... (*Interruptions*)

MR. SPEAKER: So many hon. Members have given notices to raise their matters of urgent public importance and I want to accommodate as many as possible. Please cooperate with the Chair.

... (*Interruptions*)

MR. SPEAKER: Now, Shri P. Mohan.

Kindly maintain order in the House. If anybody wants to discuss, he may go outside to do so.